Petition by Magnesite Manufacturers Association against China

[RAJYA SABHA]

SHRI S. MADHAVAN: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the Magnesite Manufacturers Association of India has submitted a petition for taking action against China under the anti-dumping law for dumping burnt Magnesite at low prices; and
- (b) if so, what action has been taken to prevent the dumping of dead/burnt Magnesite and save the indigenous industry?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEŁ) : (a) and (b) Yes, Sir The petition submitted of India by the Magnesite Association does not contain required prima facie evidence of (a) dumping; (b) injury to the domestic industry; and (c) a causal link between dumped imports and the alleged injury for taking a decision on initiation of anti-dumping investigation. The Association has been advised in the matter and a decision on initiation of antiwill be taken dumping investigation and when the association submits a petition containing prima facie evidence on dumping: injury and a causal link between the dumped imports and injury to the domestic industry.

Kuwaits interests in developing infrastructure in India

5295, SHRI SANJAY DALMIA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Kuwait has evinced keen interest in developing infra-

structure in India especially in constructions in express ways, free ways, generation of power etc:

- (b) whether any exploratory meeting was held with the visiting Kuwaiti delegation by the Federation of Indian Export Organisation regarding the matter; and
- (c) if so, the details and conclusion thereof?

THE MINISTER OF STATE IN THE OF COMMERCE (SHRI MINISTRY KAMALUDDIN AHMED): (a) Yes, Sir.

(b) and (c) The Federation of Indian Export Organisations organised a meeting on 11th April, 1994 with the 15 member high ranking technical multi disciplinary delegation from Kuwait led by H. E. Mr. Abdulmohsen Yousef Al-Huneif, Under Secretary, Ministry of Finance. In this meeting the Kuwaiti delegation, among other things, evinced considerable interest in the development of infrastructure India, especially in the construction of expressways and freeways, generation and distribution of power and development of ports, etc. The Kuwaiti delegation was informed about the high return available on investment in development of infrastructure facilities in India. In their subsequent official discussions. the Kuwait side assured the possibility of participation of Kuwait Fund in financing any infrastructure project submitted to the Fund.

चावल का निर्धात

5296. चौधरी हरमोहन सिंह : क्या याणिज्य मंत्री यह बताने की कपा करेंगे कि :

(क) क्या यह सच है कि वर्ष 1991 के दौरान किए गए चावल के निर्यात की तलना में गत दो वर्षी के दौरान चावल का निर्यात घटा है:

- 153 Written Answers
- (ख) यदि हां, तो इसके क्या कारण हैं: और
- (ग) चावल का निर्यात बढाने होत सरकार ने क्या प्रयास किए हैं ?

वाणिज्य मंत्री (श्री प्रणय ग्लर्जी): (क) और (ख) वर्ष 1990-91, 1991-92 और 1992-93 के दौरान निर्यात किए गए चावल का मल्य निम्नानसार है:

(मल्य लाख रुपए)

वर्ष	मूल्य
1990-91	46157 - 2
1991-92	75558 75
1992-93	97193 03

(सोत : डी जी सी आई एण्ड एस)

(ग) भारतीय दावल की निर्यात प्रति-स्पर्धातमकता बढाने के लिए किए गए उपायों में ये शामिल हैं: (1) चावल के आवागमन पर लगे अंतर्राज्यीय प्रतिबंध को समाप्त करना और कुछ राज्य सरकारों दवारा निर्यात किए जाने वाले सपर फाइन गैर-वासमती चावल पर से लेवी को समाप्त किया जाना, (2) न्यनतम निर्यात कीमलें का सव्यवस्थीकरण, (3) निर्यातकों को निर्यात संवर्धन प्रजीगत माल योजना के तहता रियायती शलक पर मिलिंग उपस्कर का आयात करने की अनमति देना: और (4) चावल नियतिक भी 100% निर्यात उभिमक्ष एकक योजना का लाभ पाने के पात्र ਰੂ ।

Import of Sugar

5297. SHRI SURESH KALMADI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have decided to import sugar;

- (b) if so, the reasons thereof;
- (c) whether it is a fact that MMTC has already contracted for the import of sugar: and
 - (d) if so, the details of the contract?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AHMED) : (a) and KAMALUDDIN (b) To augment the availability of sugar for domestic consumption import of sugar has been placed on OGL.

(c) and (d) As part of its commercial operations. MMTC has so far contracted for import of 78,000 M. T. of sugar

Lack of Growth in Export of Traditional Items

5298. SHRI V. HANUMANTHARAO: Will the Minister of COMMERCE be pleased to state :

- (a) whether it is a fact that there has been a lack of growth of exports of traditional items in Dollar terms;
- (b) whether it is also a fact that export of traditional items from Andhra Pradesh like tobacco have not shown sufficient resi'ence in the face of competition from new foreign competitors; and
- (c) what corrective steps are proposed to remove the structural infirmities of above mentioned traditional exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE KAMALUDDIN AHMED): (a) No, Sir. Export of tradtional items have registered a growth of 21,23% in dollar terms during April-January, 1993-94, the related period for which such data are available as compared to the corresponding period in 1992-93.